

By Speed Post/Spl. Messenger

**THE GAUHATI HIGH COURT**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)  
**NOTIFICATION**

Dated Guwahati, the 26th February, 2020

No.HC.XV.20/2019/68/RV. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, is allowed to draw subsistence allowance during the period of suspension as admissible under the provisions of Rule 53 (1)(ii)(a) of the Fundamental Rules with effect from 19.11.2019. He is also allowed to draw subsistence allowance as admissible under the provisions of Rule 53(1)(ii)(a)(i) of the Fundamental Rules with effect from 19.02.2020.

By order

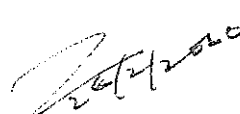
Sd/Gautam Baruah

REGISTRAR (VIGILANCE)

Memo No. HC.XV.20/2019/68-A /RV., Dated 26.02.2020

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6 for information.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019, and High Court Memo. No. HC.XV.20/2019/60-A/RV., dated 24.02.2020
3. The District and Sessions Judge, Bongaigaon, Pin.783380 for information.
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge (under suspension), Bongaigaon, Present Address: House No.A14, 2<sup>nd</sup> Bye Lane (Near Rajhuwa Namghar), Nayanpur Road, Japorigog, Guwahati-781005, Dist. Kamrup (M) (Assam), for information.
7. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Bongaigaon, Pin. 783380/Kamrup (Metro), Guwahati, for information and necessary action with reference to High Court Memo. No. HC.XV.20/2019/178-A/RV., dated 19.11.2019, and High Court Memo. No. HC.XV.20/2019/60-A/RV., dated 24.02.2020.
9. ✓ The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
10. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)

26/2/2020